

PUNJAB VIDHAN SABHA
BULLETIN No.9
Wednesday, the 28th March, 2018
(From 10.00 A.M to 3.02 P.M)

1. Questions

(a) Starred :

Total No. of Questions on the Order Paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	14	–	01	05	28

(b) Unstarred: 04

2. Calling Attention Notice

Sardar Amarjit Singh Sandoa, M.L.A drew the attention of the Government towards non implementation of proposal to install barbed wires in order to separate villages in Ropar, Anandpur Sahib, Garhshankar and Balachaur Assembly Constituencies from forest area.

(No.22)

The Chief Minister gave a reply.

3. Motion under Rule 16

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried :

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine –die ."

4. Papers to be laid on the Table

The Parliamentary Affairs Minister laid the Report of Justice J.S.Narang (Retd.) Inquiry Commission on the Table of the House along with the action taken on its recommendations.

5. Presentation of Reports

1. The Chairman of the Committee of the House (Sardar Sukhbinder Singh Sarkaria) constituted to look into the reasons and give suggestions regarding suicides committed by the farmers and economic distress amongst the debt ridden farm labourers presented the Report of the Committee constituted to look into the reasons and give suggestions regarding suicides committed by the farmers and economic distress amongst the debt ridden farm labourers.
2. The Chairman of the Committee on Estimates (Sardar Sukhbinder Singh Sarkaria) presented the Report of the Committee on Estimates for the year 2017-18 on the Budget Estimates (2017-18) in respect of Department of Water Resources, Punjab.
3. The Chairman of the Committee on Subordinate Legislation (Shri Rakesh Pandey) presented the 41st Report of the Committee on Subordinate Legislation for the year 2017-18.

6. Short Adjournment of the House

Due to pandemonium in the House, the Hon'ble Speaker adjourned the House for 20 minutes. i.e. from 11.42 A.M. to 12.02 P.M.

7. Budget Estimates for the Year 2018-19

Resumption of General Discussion on the Budget Estimates for the year 2018-19

The Finance Minister, by way of reply to the discussion, spoke for 56 minutes.

8. Financial Business

(i) Discussion and Voting on Demands for Grants relating to the Budget Estimates for the Year 2018-19

The Finance Minister presented the demands for grants relating to the Budget Estimates for the year 2018-19.

After moving and disallowing of cut motion presented by the concerned Member in respect of demand No. 1,2,5,7,8,9,10,11,12,13,16, 20, 23, 24, 25, 29, 31, 33, and 42 respectively for the voting of the House, all the demands listed in the list of business were put to the vote of the House respectively and carried.

(ii) The Punjab Appropriation (No.2) Bill, 2018

The Finance Minister introduced The Punjab Appropriation (No. 2) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause –wise consideration of the Bill, clauses 2 to 4, schedule, clause 1 and title were put to the vote of the House and carried:

The motion moved by the Finance Minister, "That the Punjab Appropriation (No. 2) Bill, 2018 be passed" was put to the vote of the House and carried.

9. Motion Regarding Constitution of Elected Committees for the Year 2018-19

The following motion moved by the Parliamentary Affairs Minister was carried:

"WHEREAS the elections to the:-

1. Committee on Public Accounts;
2. Committee on Estimates;
3. Committee on Public Undertakings; and
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2018-19, are to be held before 31st March, 2018; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct the elections to these Committees in the normal course;

NOW, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha, to nominate the Members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various Parties/ Groups in the House.

This House further resolves that for the above purpose, the rules of the Rules of Procedure and Conduct of business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2018-19 which are inconsistent with or contrary to the above motion shall stand suspended."

Sardar Charanjit Singh Channi, Technical Education and Industrial Training Minister spoke for 02 minutes during the discussion on the motion.

10. Legislative Business

1. The Punjab Police (Amendment) Bill, 2018 (Replacing Ordinance)

The Chief Minister introduced The Punjab Police (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Hon'ble Members took part in the discussion on the Bill and spoke for the time mentioned against their names :-

- | | | |
|----|--|------------|
| 1. | Miss Rupinder Kaur Ruby , Aam Aadmi Party | 02 minutes |
| 2. | Sardar Harvinder Singh Phoolka , Aam Aadmi Party | 01 minute |
| 3. | Sardar Sukhpal Singh Khaira , Leader of Opposition | 02 minutes |

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 8 as there was no amendment therein, sub-clause (1) of clause 1 and title were put collectively to the vote of the House and carried.

The motion moved by the Chief Minister that "The Punjab Police (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried.

2. The Punjab Transparency and Accountability in Delivery of Public Service Bill, 2018

The Chief Minister introduced The Punjab Transparency and Accountability in Delivery of Public Service Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time mentioned against their names:-

- | | | |
|----|---|------------|
| 1. | Sardar Sukhjinder Singh Randhawa , Indian National Congress | 02 minutes |
| 2. | Sardar Kanwar Sandhu, Aam Aadmi Party | 01 minute |

During clause -wise consideration of the Bill, sub -clause (2) of clause 1, clauses 2 to 22 as there was no amendment therein, sub- clause (1) of clause 1 and title were put collectively to the vote of the House and carried.

The motion moved by the Chief Minister "that The Punjab Transparency and Accountability in Delivery of Public Service Bill, 2018 be passed" was put to the vote of the House and carried.

3. The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018

The Parliamentary Affairs Ministers introduced The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During discussion on the Bill, Sardar Sukhpal Singh Khaira, Leader of Opposition spoke for 03 minutes.

During clause- wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause (1) and title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018 be passed " was put to the vote of the House and carried .

4. The East Punjab Ministers Salaries (Amendment) Bill, 2018

The Parliamentary Affairs Minister introduced The East Punjab Ministers Salaries (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause –wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The East Punjab Ministers Salaries (Amendment) Bill, 2018 be passed "was put to the vote of the House and carried.

5. The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Punjab Amendment) Bill , 2018

The Health and Family Welfare Minister introduced The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution (Punjab Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The Health and Family Welfare Minister spoke for 04 minutes during the presentation of the Bill.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time mentioned against their names:-

- | | |
|--|----------|
| 1. Sardar Harvinder Singh Phoolka, Aam Aadmi Party | 01minute |
| 2. Sardar Balwinder Singh Bains, Lok Insaaf Party | 01minute |

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 7 as there was no amendment therein, sub-clause (1) of clause 1 and title were put collectively to the vote of the House and carried.

The motion moved by the Health and Family Welfare Minister that "The Cigarettes and Tobacco Products (Prohibition of Advertisement and Regulation of the Trade and Commerce, Production, Supply and Distribution) (Punjab Amendment) Bill, 2018 be passed" was put to vote of the House and carried unanimously.

6. **The Punjab State Development Tax Bill , 2018**

The Finance Minister introduced The Punjab State Development Tax Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2&3) of clause-1, clauses 2 to 24 as there was no amendment therein, sub-clause (1) of clause 1 and title were put collectively to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab State Development Tax Bill, 2018 be passed" was put to the vote of the House and carried .

7. **The Punjab State Commission for Scheduled Castes (Amendment) Bill, 2018**

The Punjab State Commission for Scheduled Castes (Amendment) Bill, 2018 was withdrawn by the Minister for Welfare of Scheduled Castes and Backward Classes.

8. **The Salary and Allowances of Leader of Opposition in Legislative Assembly (Amendment) Bill, 2018**

The Parliamentary Affairs Minister introduced The Salary and Allowances of Leader of Opposition in Legislative Assembly (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The Salary and Allowances of Leader of Opposition in the Legislative Assembly (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried unanimously.

9. **The Punjab Laws(Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018**

The Chief Minister introduced the Punjab Laws (Special Provision for Regularization of Unauthorized Colonies) Bill, 2018 in the Legislative Assembly and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time mentioned against their names:-

1.	Sardar Pargat Singh, Indian National Congress	01 minute
2.	Sardar Balbir Singh Sidhu , Indian National Congress	01 minute
3.	Sardar Harvinder Singh Phoolka , Aam Aadmi Party	02 minutes
4.	Sardar Kanwar Sandhu , Aam Aadmi Party	02 minutes
5.	Smt. Sarvjit Kaur Manuke , Aam Aadmi Party	01 minute

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 16, as there was no amendment therein, sub-clause (1) of clause 1 and title were put collectively to the vote of the House, and carried.

The motion moved by the Chief Minister that "The Punjab Laws (Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018 be passed " was put to the vote of the House and carried .

10 The Punjab Social Security Bill, 2018

The Finance Minister introduced The Punjab Social Security Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time mentioned against their names:

- | | | |
|----|---|------------|
| 1. | Sardar Kanwar Sandhu, Aam Aadmi Party | 01 minute |
| 2. | Sardar Charanjit Singh Channi ,
Technical Education and Industrial Training Minister | 01 minute |
| 3. | Sardar Harvinder Singh Phoolka, Aam Aadmi Party | 02 minutes |

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 15, as there was no amendment therein, sub-clause (1) of clause 1 and title were put collectively to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab Social Security Bill, 2018 be passed" was put to the vote of the House and carried.

The Finance Minister, by way of reply to discussion on the Bill spoke for 02 minutes.

11. The Punjab Roads and Bridges Development Board (Amendment) Bill,2018

The Minister of State, Public Works Department (Buildings and Roads) introduced The Punjab Roads and Bridges Development Board (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Sardar Harvinder Singh Phoolka, Member of Aam Aadmi Party spoke for 01 minute during the discussion on the Bill .

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause-2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by Minister of State, Public Works Department (Buildings and Roads) that "The Punjab Roads and Bridges Development Board (Amendment) Bill, 2018 be passed " was put to the vote of the House and carried.

11. Breach of Privilege Motion

The following Breach of Privilege Motion was moved by Parliamentary Affairs Minister and was carried unanimously:

"Sardar Sukhpal Singh Khaira, Leader of Opposition while speaking on the Governor's Address on 26.03.2018 in the House has not only breached the privileges of Members of ruling party but also the decorum of the House by levelling false allegations against all the Members of ruling party having complaints with him regarding their involvement in illegal mining. This August House considers such irresponsible statement by the Opposition Leader as disgrace of the House and strongly condemns the false allegations levelled by him.

In view of the seriousness of the matter, I request you to refer the said matter to the Privileges Committee for taking appropriate action in this regard."

12. Walk-Outs

1. All the Members of Aam Aadmi Party present in the House staged a walk-out from the House in protest for not allowing time to speak on the Report of Justice J.S Narang and on the farmer's issues.
2. All the Members of Aam Aadmi Party present in the House (Excluding the Leader of Opposition) staged a walk-out from the House raising slogans in protest for not allowing time to speak on the Bill and after a while Sardar Sukhpal Singh Khaira, Leader of Opposition and both the Members of Lok Insaaf Party staged a walk out from the House raising slogans.
3. All the Members of Aam Aadmi Party present in the House staged a walk-out from the House raising slogans in protest against breach of privilege motion moved by ruling party against the Leader of Opposition.

13. Extension of time

With the consent of the House, the Hon'ble Speaker extended the time of today's sitting till the completion of today's business.

The House, then adjourned sine-die.

**CHANDIGARH:
THE 28th March, 2018**

**SHASHI LAKHANPAL MISHRA
SECRETARY**